GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 1700 ANSWERED ON 29.07.2021

DRIP PHASE-II AND III

1700 SHRI P RAVINDHRANATH

Will the Minister of JAL SHAKTI be pleased to state:

(a) the details and the present status of Dam Rehabilitation and Improvement Project-Phase II and Phase III (DRIP Phase II and Phase III) initiated by the Government through Central Water Commission across the country;

(b) the time by which the above projects are likely to be completed;

(c) whether some more projects are also proposed to improve the safety and operational performance of the dams across the country including Tamil Nadu; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI & FOOD PROCESSING INDUSTRIES

(SHRI PRAHLAD SINGH PATEL)

(a) The Cabinet Committee on Economic Affairs (CCEA) approved Phase II and Phase III of Dam Rehabilitation and Improvement Project (DRIP) on October 29, 2020. This scheme, when lauched formally after signing of loan agreements, will facilitate loans from World Bank/ Asian Infrastructure Investment Bank to participating State Govts. Participating States and other agencies will need to fulfill necessary Project Readiness Criteria (PRC) before signing the loan agreement with the funding agency. External assistance of US\$ 500 M will be arranged in each phase, being co-financed by World Bank and Asian Infrastructure Investment Bank.

(b) DRIP Phase II and III together will last for 10 years, each phase continuing for six years with two years overlap.

(c) & (d) Nineteen (19) States (Andhra Pradesh, Chhattisgarh, Goa, Gujarat, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand, West Bengal) so far and three Central Agencies (BBMB, CWC and DVC) will participate in DRIP Phase-II & III. Total budget outlay for both phases is Rs 10,211 Cr (Phase II: Rs 5107 Cr; Phase III: Rs 5104 Cr) . 736 dams are proposed to be taken up for rehabilitation. The details of State/Agency-wise number of proposed dams along with estimated cost as per Union Cabinet's approval is enclosed as **Annexure-I**.

Government of Tamil Nadu was part of recently closed DRIP through its WRD (Water Resources Deptt.) & TANGEDCO (Tamil Nadu Generation and Distribution Corporation). These agencies are also part of proposed DRIP Phase II & III. As per the approved Cabinet Note, it is proposed to rehabilitate 59 dams of Tamil Nadu (of both WRD and TANGEDCO) with an estimated cost of 1064 Crores under both DRIP Phase II and III.

Annexure referred to in reply to part (c) & (d) of Lok Sabha Unstarred Question No. 1700 to be answered on 29.07.2021 regarding "DRIP PHASE-II AND III".

Sr. No.	State / Agency	No. of dams	Estimated Cost (Rs. in Cr)
1.	Andhra Pradesh	31	667
2.	Chhattisgarh	5	133
3.	Goa	2	58
4.	Gujarat	6	400
5.	Jharkhand	35	238
6.	Karnataka	41	612
7.	Kerala	28	316
8.	Madhya Pradesh	27	186
9.	Maharashtra	167	940
10.	Manipur	2	311
11.	Meghalaya	6	441
12.	Odisha	36	804
13.	Punjab	12	442
14.	Rajasthan	189	965
15.	Tamil Nadu	59	1064
16.	Telangana	29	545
17.	Uttar Pradesh	39	787
18.	Uttarakhand	6	274
19.	West Bengal	9	84
20.	BBMB	2	230
21.	CWC		570
22.	DVC	5	144
Total		736	10,211

DRIP PHASE II AND PHASE III Details of Proposed Dams and Cost